

*IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "A" KOLKATA*

Before **Shri P.M.Jagtap, Vice-President** and
Shri S.S.Godara, Judicial Member

ITA No.1021/Kol/2018
Assessment Year:2013-14

Pankaj Kumar Jain Bengal Machinery Corporation, 8, Ganesh Chandra Avenue, Kolkata-700013 [PAN No.AEHPJ 3152 M]	<u>बनाम</u> / V/s.	Pr. Commissioner of Income Tax-11, 10B, Middleton Row,Kolkata-71
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

अपीलार्थी की ओर से/By Appellant	Shri Manish Tiwari, CA
प्रत्यर्थी की ओर से/By Respondent	Dr. A.K. Nayak, CIT-DR
सुनवाई की तारीख/Date of Hearing	20-11-2019
घोषणा की तारीख/Date of Pronouncement	27-11-2019

आदेश /O R D E R

PER S.S.Godara, Judicial Member:-

This assessee's appeal for assessment year 2013-14 arises against the Principal Commissioner of Income Tax-14, Kolkata dated 21.03.2018, passed in case M.No.Pr. CIT-11, Kol/U/s263/2017-18/9209-11 involving proceedings u/s 263 of the Income Tax Act, 1961 of the Act.

2. Learned counsel states at bar that the assessee no more wishes to press for the instant appeal. Learned departmental representative has not raised any objection.

3. This assessee's appeal is dismissed as withdrawn

Order pronounced in open court on 27/11/2019

Sd/-

(उपाध्यक्ष)

(P.M.Jagtap)

Vice President

Sd/-

(न्यायिक सदस्य)

(S.S.Godara)

Judicial Member

*Dkp-Sr.PS

दिनांक:- 27/11/2019

कोलकाता / Kolkata

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant-Pankaj Kr. Jain Bengal Machinery Corporation, 8, Ganesh Chandra Avenue, Kolkata-13
2. प्रत्यर्थी/Respondent-PCIT-11, 10B, Middleton Row, Kolkata-71
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

/True Copy/

By order/आदेश से,

सहायक पंजीकार
आयकर अपीलीय अधिकरण,
कोलकाता ।